

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.225 - IA/680(AHM)2022
in
CP(IB) 88 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indu Corporation Pvt Ltd

.....Applicant

V/s

Shree Narmada Architectural Systems Ltd

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Liquidator

: Mr. Mayur Jugtawat, Proxy Advocate i/b Mr. Nipun Singhvi, Adv.

For PNB

: Mr. Shyamdhara Upadhyay, Adv.

For the Respondent

: Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Ad v. R-2 –
UCO Bank

ORDER

The Ld. Proxy Counsel for the applicant sought some time to file the financial statements.

List this matter before regular bench on 01.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)